

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29123/2012

(From the judgement and order dated 27/07/2012 in WP
No.24/2007,RP No.354/2011 of The HIGH COURT OF UTTARAKHAND AT
NAINITAL)

HABIB KHAN & ANR

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 29/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s)

Mr. Sanpreet Singh Ajmani,Adv.
Mr. Sandeep Malik, Adv.
Mr. Harsh Vardhan Surana,Adv.

For Respondent(s)

Mr. Rahul Verma, Adv.
Mr. Anuvrat Sharma, Adv.

Mr. Mukesh K. Giri,Adv.
Mr. Pahlad Singh Sharma ,Adv.UPON hearing counsel the Court made the following
O R D E R

Post the matter on 30th April, 2014.

(Neeta)
Sr.P.A.(Usha Sharma)
Court Master